

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.NO.1377 of 1997

Date of order: 19.11.98

Present : Hon'ble Mr. Justice S. N. Mallick, Vice-Chairman
Hon'ble Mr. B. P. Singh, Administrative Member

HEMANTA KR. MONDAL & ORS

VS

UNION OF INDIA & ORS

For the petitioners: Mr. Samir Ghosh, Counsel

For the respondents : Mr. B. Mukherjee, Counsel

O R D E R

S.N.Mallick, V.C.:

Mr. Samir Ghosh, the 1d. counsel for the applicants submits on instruction that his clients do not want to proceed with this application as all their grievances alleged therein have since been remedied by the respondent authorities.

Under such circumstances, the application is dismissed for non-prosecution. No order as to cost is passed.

B.P.SINGH

(B.P.SINGH)

MEMBER(A)



(S.N.MALLICK)

VICE CHAIRMAN